

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 29<sup>th</sup> October, 2024**

No. 306 A: The following officers of the rank of Principal District Judge named in Column No.-II are hereby transferred and posted at the places, as mentioned in Column No.-III of the table given below w.e.f. 05.11.2024 :-

Sl. No.	Name of the Judicial Officers with present Designation & place of posting	New place of posting
I	II	III
1.	Mr. Virendra Kumar Tiwari, OSD-I to Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi	Principal District & Sessions Judge, Dhanbad
2.	Mr. Ranjeet Kumar, OSD-II to Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi	Principal District & Sessions Judge, Hazaribagh

By order of the Court  
Sd/- NIKESH KUMAR SINHA  
Registrar General

Memo. No. 5141 /Apptt.

Dated Ranchi, the 29<sup>th</sup> October, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi /O/o the Registrar General / the Registrar (Administration) I/c/ the Registrar (Establishment)/ the Registrar (Vigilance) I/c /the Member Secretary, SCMS / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court / All the Joint Registrars (Judicial & Non-Judicial) / Deputy Secretary, SCMS Secretariat / Deputy Registrar-cum-PPS I/c to Hon'ble the Chief Justice / All the Deputy Registrars (Judicial & Non-Judicial) / All the Assistant Registrars (Non-Judicial) / the Treasury Officer, Doranda Treasury, Doranda, Ranchi / the Principal District & Sessions Judges of Dhanbad & Hazaribagh and the officers concerned for information and needful .

  
29.10.24  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 29<sup>th</sup> October, 2024**

No. 307 A: The following officers of the rank of District Judge named in Column No.-II are hereby transferred and posted at the places, as mentioned in Column No.-III of the table given below w.e.f. 05.11.2024 :-

Sl. No.	Name of the Judicial Officers with present Designation & place of posting	New place of posting
I	II	III
1.	Mr. Kanwal Jeet Chopra, Joint Registrar (Judicial), High Court of Jharkhand, Ranchi	District & Additional Sessions Judge, Giridih
2.	Mr. Debasis Mohapatra, Joint Registrar (List & Computer), High Court of Jharkhand, Ranchi	Additional Judicial Commissioner, Ranchi

By order of the Court  
Sd/- Nikesh Kumar Sinha  
Registrar General

Memo. No. 5142 /Apptt.

Dated Ranchi, the 29<sup>th</sup> October, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi /O/o the Registrar General / the Registrar (Administration) I/c/ the Registrar (Establishment)/ the Registrar (Vigilance) I/c /the Member Secretary, SCMS / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court / All the Joint Registrars (Judicial & Non-Judicial) / Deputy Secretary, SCMS Secretariat / Deputy Registrar-cum-PPS I/c to Hon'ble the Chief Justice / All the Deputy Registrars (Judicial & Non-Judicial) / All the Assistant Registrars (Non-Judicial) / the Treasury Officer, Doranda Treasury, Doranda, Ranchi / the Judicial Commissioner, Ranchi/ Principal District & Sessions Judge, Giridih and the officers concerned for information and needful .

  
Registrar General